



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,28th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
42	WP(C)/1625/2024 B/O	DEBOJIT CHAKROBARTY AND 83 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE
43	WP(C)/2034/2024 B/O	FAKRUZ ZAMAN CHOUDHURY AND 12 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE
44	WITH WP(C)/3195/2015	SANJIB LAHAN and 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.P J SAIKIA MR.A K GUPTA MS.M KECHII	SC, ELEMENTARY EDUCATION
45	WITH WP(C)/4779/2017	LOKENDRA GOGOI and 16 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.J I BORBHUIYA MR.L MOHAN MR.R ALI MS.A DAS	SC, ELEMENTARY EDUCATION
MOTION				
46	WP(C)/3251/2024 FIXED	RAJESH KUMAR TRIPATHI Versus THE STATE OF ASSAM AND 7 ORS	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	SC, ELEM. EDU
47	WP(C)/3297/2024 FIXED	DEBAJIT DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
48	WP(C)/3303/2024 FIXED	SANTOSH DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
49	WP(C)/3306/2024 FIXED	SUMESH PAUL Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA

50	WP(C)/3383/2024 B/O	HASHEM ALI AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM SC, SEC. EDU.
51	WP(C)/3384/2024 B/O	ANNA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. A R SHOME RAJ HAZARIKA MR A J GHOSH MR N ALAM	SC, ELEM. EDU GA, ASSAM
52	WP(C)/3386/2024 B/O	DR. TULUMONI DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	SC, ELEM. EDU GA, ASSAM
53	WP(C)/3388/2024 B/O	PRITI BHAJAN BYAKTI Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, HIGHER EDU GA, ASSAM
54	WP(C)/3395/2024 B/O	DABAKA BANGLA BIDYA NIKETAN ME SCHOOL AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. K A MAZUMDER MR A HAI	GA, ASSAM SC, SEC. EDU.
55	WP(C)/3406/2024 B/O	SHAHNEWAZ HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
56	WP(C)/3408/2024 B/O	THE NEHRU JAYANTI L.P. SCHOOL AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. M ALI MR J. ISLAM MR J. E. SARKAR	SC, ELEM. EDU GA, ASSAM
57	WP(C)/3412/2024 B/O	SANKAR CHANDRA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
58	WP(C)/3413/2024 B/O	DIPANKAR CHANDRA DEY Versus THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
59	WP(C)/3416/2024 B/O	MANIKA SAHA @ MANIKA TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
60	WP(C)/3422/2024 B/O	PRASENJIT MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
ADMISSION				
61	WP(C)/3899/2023 B/O	SANATAN TALUKDAR AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR F HAQUE	SC, N C T E SC, SEC. EDU. SC, U G C
62	WP(C)/388/2024 FIXED	EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR M J QUADIR MR S S ISLAM MR. A K HANNAN	SC, HIGHER EDU DY.S.G.I. SC, HEALTH AND F W
63	WP(C)/1935/2024 FIXED	YASHRAJ VERMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV.(R-2 TO 5) (SC,IIT) MR A B DEY(R-2 TO 5)(SC,IIT) MR. S SUTRADHAR(R-2 TO 5)(SC, IIT) SC, IITG DY.S.G.I.

64	WITH WP(C)/674/2024	YASH SHARMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) SC, IITG DY.S.G.I.
	WITH I.A.(Civil)/1163/2024 in WP(C)/674/2024	YASH SHARMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IITG DY.S.G.I.
	WITH I.A.(Civil)/1980/2024 in WP(C)/674/2024	YASH SHARMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IIT
65	WITH WP(C)/676/2024	PRADUMN DIXIT Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
	WITH I.A.(Civil)/1150/2024 in WP(C)/676/2024	PRADUMN DIXIT, Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
66	WITH WP(C)/879/2024	KUMAR GAURAV Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MRS. R DEVI MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
	WITH I.A.(Civil)/1162/2024 in WP(C)/879/2024	KUMAR GAURAV Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IITG DY.S.G.I.
67	WITH WP(C)/881/2024	ADESH KUMAR PATRA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MRS. R DEVI MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
	WITH I.A.(Civil)/1152/2024 in WP(C)/881/2024	ADESH KUMAR PATRA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	DY.S.G.I.
ORDERS				
68	WP(C)/6678/2023 B/O	UTPAL BRAHMA AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. A R BHUYAN MR F HAQUE	SC, N C T E SC, SEC. EDU. SC, BTC
69	WITH WP(C)/3079/2021	UTPAL BRAHMA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, SEC. EDU. SC, BTC
	WITH I.A.(Civil)/1314/2021 in WP(C)/3079/2021	UTPAL BRAHMA AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR A DASGUPTA MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, SEC. EDU.

70 **WITH**
[WP\(C\)/3604/2021](#)

SEEMA BAKSHI AND 3 ORS
Versus
THE STATE OF ASSAM AND 8 ORS

MR. A R BHUYAN
MR F HAQUE

GA, ASSAM
R SARMAH (R-5)
MR J BORAH (R-5)
MR. K KAKOTI (R-5)
SC, N C T E
SC, SEC. EDU.
SC, U G C

71 **WITH**
[WP\(C\)/5733/2021](#)

CAVT. NO. 07252/021,

SEEMA BAKSHI
Versus
THE STATE OF ASSAM AND 5 ORS

MR. A R BHUYAN
MR F HAQUE

MR. M U MONDAL
MR K ISLAM
SC, SEC. EDU.
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 28/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
6)	MR. B BARMAN	24-06-2024	To	28-06-2024
7)	MR D TALUKDAR	27-06-2024	To	03-08-2024
8)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
9)	MR. A DHAR	27-06-2024	To	28-06-2024
10)	MR. J P SHARMA	01-07-2024	To	31-07-2024
11)	MR A W AMAN	27-06-2024	To	28-06-2024
12)	MR. O P BHATI	28-06-2024	To	04-08-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
9	WP(C)/3391/2024 B/O	GYANJYOTI LAHKAR Versus THE UNION OF INDIA AND 4 ORS	MR. B D KONWAR SR. ADV. MR J SINGH MS M ZOMUANPUII MR P DOLEY MS V V THANYU MS S JAIN	DY.S.G.I. SC, I O C
10	WP(C)/3394/2024 B/O	SUNIL BASUMATARY Versus INDIAN OIL CORPORATION LIMITED AND ANR	MR H P GUWALA MR. A BORO	SC, OIL
11	WP(C)/3404/2024 B/O	MAFIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	F K R AHMED MRS. H THAKURIA	SC, P AND R.D. GA, ASSAM
12	WP(C)/3411/2024 B/O	BICRAMPORE TEA ESTATE Versus THE UNION OF INDIA AND 3 ORS	MS N SAIKIA R BARMAN	DY.S.G.I. SC, INDUSTRIES AND COMMERCE
13	WP(C)/3415/2024 B/O	OUT SOURCED SECURITY WORKERS ASSOCIATION AND ANR Versus ASSAM POWER GENERATION CORPORATION LIMITED AND 7 ORS	P BURAGOHAIN MR M BARMAN	GA, ASSAM SC, APGCL
14	WP(C)/3419/2024 B/O	M/S PUSHAS CONSTRUCTION PRIVATE LTD Versus UNION OF INDI AND 5 ORS	G. GOSWAMI MS M BORAH MR S M ABDULLAH P MS F HUSSAIN	SC, RAILWAY SC, FOREST
ORDERS				
15	Cont.Cas(C)/567/2023 B/O	ABDUL JAIL Versus PRASANTA BORKAKATI, ACS	MS. S B CHOUDHURY MR. S K DAS Z R MAJUMDAR	

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LEAVE NOTE OF ADVOCATES FOR 28/06/2024

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2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
14	WP(C)/3381/2024 B/O	MUSSTT HAMIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD MR E AHMED	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
15	WP(C)/3424/2024 B/O	MUSST HAMIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. B P BORAH MR P J DUTTA MR. A KHANDAKAR	GA, ASSAM DY.S.G.I. SC, ECI
16	WP(C)/3425/2024 B/O	MD. SAHABUDDIN Versus THE UNION OF INDIA AND 5 ORS	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 28/06/2024

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2)	MS. N M DEKA	24-05-2024	To	28-06-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
24	Cont.Cas(C)/342/2024 BY SLIP	BIKASH KUMAR PATAR Versus K. ARUL JOTHI	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA B DAS	
25	WP(C)/3380/2024 B/O	SANGITA SARMA Versus THE UNION OF INDIA AND 6 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA B DAS	DY.S.G.I.
26	WP(C)/3401/2024 B/O	MARLIN RONGPIPI AND ANR Versus THE STATE BANK OF INDIA AND 4 ORS	MR H TALUKDAR MRS. M DEKA MR. K D SARMA	GA, ASSAM SC, AG SC, FINANCE
27	WP(C)/3402/2024 BY SLIP	RUPALI KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. P BORDOLOI MS M NIROLA	GA, ASSAM SC, REVENUE
28	WP(C)/3414/2024 BY SLIP	PRADIP CH THAKURIA AND 15 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS. D SARMAH	SC, HEALTH

LEAVE NOTE OF ADVOCATES FOR 28/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

18	CRP(IO)/222/2024 B/O	ON THE DEATH OF PRABIN CHANDRA DEKA HIS LEGAL HEIRS AND ANR Versus ON THE DEATH OF LATE KANU PRIYA DAS HIS LEGAL REP. SRI JAYANTA DAS @ JAY JAYANTA DAS AND 2 ORS	MR. A K PURKAYASTHA MR. M J BARUAH MR. S SHARMA MR. A. ALI
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LEAVE NOTE OF ADVOCATES FOR 28/06/2024

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

13	Mat.App./7/2024 WITH OFFICE NOTE, FIXED	XXXXXXX Versus XXXXXXX	MS. R CHOUDHURY MS. B. HAZARIKA	MRS. R RONGMEI(R-2) MS. S DEVI(R-2) MS. K L R YANTHAN(R-2) MR P UPADHYAYA(R-2) PP, ASSAM
	WITH I.A.(Civil)/755/2024 in Mat.App./7/2024	XXXXXXX Versus XXXXXXX	MS. R CHOUDHURY MS. B. HAZARIKA	PP, ASSAM
14	I.A.(CrI.)/603/2024 WITH LCR - 5 (FIVE) FILES, P.B. - 2, FIXED in CrI.A./204/2022	BRAJESWAR BORDOLOI Versus THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA MR A ATREYA	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 03-06-2024 TO 28-06-2024(RELATING TO CIVIL BENCH-V, FROM ITEM NOS. 22 TO 45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
25	WP(C)/712/2023 CAVT. NO.01092/023, AT 2:00 PM	PROF. GURUPRASAD KHATANIAR Versus THE STATE OF ASSAM AND 7 ORS	MR H K DAS MR H K DAS MR N K SARMA	MR. K N CHOUDHURY MR. I CHOUDHURY (r-8) MR. A CHAKRABARTY (R-8) MR. S BISWAKARMA (r-8) MS G DAS (r-8) MR T DAS (r-8) R. CHAUHAN (r-8) SC, EDU FOR CAVEATOR SC, G U
	WITH I.A.(Civil)/330/2023 in WP(C)/712/2023	PROF. GURUPRASAD KHATANIAR Versus THE STATE OF ASSAM AND 7 ORS	MR H K DAS MR H K DAS MR N K SARMA	MR. K N CHOUDHURY SC, G U FOR CAVEATOR
- FOR MOTION -				
26	WP(C)/2695/2024 FIXED	KAMAI AH ENGINEERING SERVICES PRIVATE LIMITED (OPC) Versus THE STATE OF ASSAM AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, FINANCE AND TAXATION
27	WP(C)/3216/2024 FIXED	ATABUR RAHMAN AND 9 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, RAILWAY SC, REVENUE
28	WP(C)/3283/2024 FIXED	RINKUMONI BORDOLOI Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS N BURAGOHAIN	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
29	WP(C)/3379/2024 B/O	ASITPUR TEA ESTATE AND ANR Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 2 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS P SARMA	SC, ATEPFO G. GOSWAMI(R-1 TO 3) R SARMAH(R-1 TO 3) MR J BORAH(R-1 TO 3) MR. K KAKOTI(R-1 TO 3)
30	WP(C)/3387/2024 B/O	PARESH CHANDRA DAS Versus THE ASSAM STATE HOUSING BOARD AND 4 ORS	MR. S BORA MS J RAJKUMARI	SC, APDCL SC, A S H B

31	WP(C)/3392/2024 B/O	TNS EXPRESS PVT LTD AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH	SC, FINANCE AND TAXATION
32	WP(C)/3393/2024 B/O	TNS EXPRESS PVT LTD AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH	SC, FINANCE AND TAXATION
33	WP(C)/3399/2024 B/O	ANJALI DAS AND 4 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY	GA, ASSAM SC, NF RLY SC, REVENUE
34	WP(C)/3405/2024 B/O	BAKULA HACHIN @ BAKULA HASIN Versus THE STATE OF ASSAM AND 4 ORS	MR. R SHARMA MR E AHMED MISS R A CHOUDHURY	GA, ASSAM
35	WP(C)/3409/2024 B/O	DHRUBAJYOTI CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MR. M AHMED MD I H LASKAR	GA, ASSAM
36	WP(C)/3410/2024 CAVT. NO.06202/024, B/O	FAKHRE ALAM AND 65 ORS Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD	GA, ASSAM MR. J KALITA SC, REVENUE FOR CAVEATOR
37	WP(C)/3417/2024 B/O	TNS EXPRESS PVT. LTD. AND ANR Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH	SC, FINANCE AND TAXATION
38	WP(C)/3418/2024 B/O	SHRI HEMANTA KUMAR SARMA Versus THE UNION OF INDIA AND ORS	MR B D DAS MR. D THAOSEN MR. H R DAS MR J LOTH	DY.S.G.I.
39	WP(C)/3421/2024 B/O	SUJIT DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR B SINHA MR. H ISLAM	SC, CO OP
- FOR ORDERS -				
40	Cont.Cas(C)/62/2024 B/O	VIVEK CYLINDER PRIVATE LIMITED Versus SONIT KUMAR DAS AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU	MR. D SAIKIA (r-1) MR. B CHOUDHURY (r-1)
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
41	WP(C)/2755/2024 FIXED	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. A CHAMUAH	GA, ASSAM SC, GHC
	WITH I.A.(Civil)/1769/2024 in WP(C)/2755/2024	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. A CHAMUAH	GA, ASSAM SC, GHC
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
42	WP(C)/5578/2023 FIXED	PINUEL BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. H R DAS	GA, ASSAM SC, AG SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 28/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
6)	MR. B BARMAN	24-06-2024	To	28-06-2024
7)	MR D TALUKDAR	27-06-2024	To	03-08-2024
8)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
9)	MR. A DHAR	27-06-2024	To	28-06-2024
10)	MR. J P SHARMA	01-07-2024	To	31-07-2024
11)	MR A W AMAN	27-06-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,28th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I AND CRIMINAL MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

49	MFA/122/2011	UNION OF INDIA Versus M/S JAIPRAKASH ASSOCIATES LIMITED,	MSB DEVI MS.R BARUAH MS.M CHATTERJEE MR.N K DAS MSK KALITA MS.R R BORAH MS.M ACHARYYA MRS.U CHAKRABORTY(Spl.Sr.Rly.Adv.)	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
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MOTION

50	AB/1663/2024 FIXED	MEHDI HASSAN Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 28/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
6)	MR. B BARMAN	24-06-2024	To	28-06-2024
7)	MR D TALUKDAR	27-06-2024	To	03-08-2024
8)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
9)	MR. A DHAR	27-06-2024	To	28-06-2024
10)	MR. J P SHARMA	01-07-2024	To	31-07-2024
11)	MR A W AMAN	27-06-2024	To	28-06-2024
12)	MR. O P BHATI	28-06-2024	To	04-08-2024



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[For Friday,28th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
9	Bail Appln./1928/2024 B/O	TANU LUKHURAKHAN Versus THE STATE OF ASSAM	MR. R P HAZARIKA D LASKAR	PP, ASSAM
10	Bail Appln./1929/2024 B/O	PHANINDRA KUMAR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
11	Bail Appln./1930/2024 B/O	JITUMONI BARMAN Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
12	Bail Appln./1931/2024 B/O	MUKHTIAR HUSSAIN Versus THE STATE OF ASSAM	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM
13	Bail Appln./1932/2024 B/O	JHON PATIR Versus THE STATE OF ASSAM	MR. B PHUKAN MR. P K GOGOI	PP, ASSAM
14	Bail Appln./1938/2024 B/O	DAVINDER SINGH AND ANR. Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING MR. S SARKAR	PP, ASSAM
15	Bail Appln./1943/2024 B/O	NASIR UDDIN AND ANR. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
16	Bail Appln./1945/2024 B/O	MINTU LAL Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR K MAINUDDIN	PP, ASSAM
17	Bail Appln./1946/2024 B/O	MANOJ KUMAR BORO Versus THE STATE OF ASSAM	MD. A SAHAD B.L. SARMA MR. M H ALI	PP, ASSAM
18	Bail Appln./1947/2024 B/O	DIJUL SAIKIA @ NIPU SAIKIA Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
BAIL HEARING (BA)				
19	Bail Appln./3939/2023 WITH SCANNED COPY OF CASE RECORD, FIXED	KAMAL MALAKAR AND ANR Versus N C B	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	SC, NCB

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LEAVE NOTE OF ADVOCATES FOR 28/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
6)	MR. B BARMAN	24-06-2024	To	28-06-2024
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8)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
9)	MR. A DHAR	27-06-2024	To	28-06-2024
10)	MR. J P SHARMA	01-07-2024	To	31-07-2024
11)	MR A W AMAN	27-06-2024	To	28-06-2024
12)	MR. O P BHATI	28-06-2024	To	04-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,28th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
7	Bail Appln./1206/2024 FIXED	AMINUL KHAN Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
8	Bail Appln./1915/2024 B/O	ASHMA KHATUN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
9	Bail Appln./1916/2024 B/O	SULTAN SADIQ Versus THE STATE OF ASSAM	MR H K DAS MS D MAHANTA I AMIN MR N K SARMA	PP, ASSAM
10	Bail Appln./1917/2024 B/O	ROFIKUL ISLAM Versus THE STATE OF ASSAM	MR H K DAS MS D MAHANTA I AMIN MR N K SARMA	PP, ASSAM
11	Bail Appln./1918/2024 B/O	FAJARUDDIN SHEIKH AND 4 ORS. Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
12	Bail Appln./1919/2024 B/O	MD. KAMRUL ISLAM Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
13	Bail Appln./1920/2024 B/O	REJANUR RAHMAN Versus THE STATE OF ASSAM	MR H K DAS MS D MAHANTA I AMIN MR N K SARMA	PP, ASSAM
14	Bail Appln./1921/2024 B/O	MASUM UDDIN @ MASUK AHMED BORBHUIYAN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN	PP, ASSAM
15	Bail Appln./1922/2024 B/O	AFZAL HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
16	Bail Appln./1923/2024 B/O	ARSHIMA BEGUM Versus THE STATE OF ASSAM	MR H K DAS MS D MAHANTA I AMIN MR N K SARMA	PP, ASSAM

17	Bail Appln./1924/2024 B/O	RAJU DEBNATH Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN	PP, ASSAM
18	Bail Appln./1925/2024 B/O	IZNARA BEGUM Versus THE STATE OF ASSAM	MR H K DAS MS D MAHANTA I AMIN MR N K SARMA	PP, ASSAM
19	Bail Appln./1926/2024 B/O	PREM GOGOI Versus THE STATE OF ASSAM	MR. R SEKHAR A BORMAN	PP, ASSAM

MOTION (AB)

20	AB/1699/2024 B/O	NARAYAN CHANDRA MONDAL Versus THE STATE OF ASSAM	MR. N N JHA MS M SAHOO MS P DAS	PP, ASSAM
21	AB/1703/2024 B/O	PARESH DEY Versus STATE OF ASSAM	MR. T BARUAH MS A DAS MR J. ISLAM	PP, ASSAM
22	AB/1708/2024 B/O	JUBAIR AHMED @ JUBAHID ALI Versus THE STATE OF ASSAM	MD. I HUSSAIN H M S ELAHI	PP, ASSAM
23	AB/1710/2024 B/O	HARISH KR PAREEK Versus STATE OF ASSAM	MR. T BARUAH MS A DAS MR J. ISLAM	PP, ASSAM
24	AB/1711/2024 B/O	ANIL MALAKAR Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
25	AB/1712/2024 B/O	MAFIDUL ISLAM Versus STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH MS. N SULTANA	PP, ASSAM
26	AB/1713/2024 B/O	MD. ARIF HUSSAIN Versus THE STATE OF ASSAM	MR U S BORGHAIN MS DIPSY RAJA	PP, ASSAM
27	AB/1714/2024 B/O	AJIT SARKAR AND ANR. Versus THE STATE OF ASSAM	MR. B C CHOUDHURY	PP, ASSAM
28	AB/1716/2024 B/O	AMIR HUSSAIN Versus THE STATE OF ASSAM	MR. M DASGUPTA MD S ALI MS M CHAKRAVARTY	PP, ASSAM

ORDERS

29	I.A.(CrI.)/607/2024 IN AB/551/2024 (D/O), B/O in AB/551/2024	FARID AHMED Versus THE STATE OF ASSAM	MR S A BARBHUYAN	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 28/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
6)	MR. B BARMAN	24-06-2024	To	28-06-2024
7)	MR D TALUKDAR	27-06-2024	To	03-08-2024
8)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
9)	MR. A DHAR	27-06-2024	To	28-06-2024
10)	MR. J P SHARMA	01-07-2024	To	31-07-2024
11)	MR A W AMAN	27-06-2024	To	28-06-2024
12)	MR. O P BHATI	28-06-2024	To	04-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,28th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
45	AB/1623/2024 B/O	ABU BASIT SIKDAR Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	PP, ASSAM
MOTION				
46	AB/1701/2024 B/O	SMTI DULAN DEY @ ARPANA DEY Versus THE STATE OF ASSAM	MR. R P SARMAH MR. D DOLEY MS A DEKA	PP, ASSAM
BAIL HEARING				
47	AB/1558/2024 WITH SCANNED COPY OF CASE RECORD. FIXED.	NUR NEHAR BEGUM @ NUR NEHAR Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
48	AB/1562/2024 FIXED.	SURANJIT DAS CHOUDHURY @ SUJIT DAS CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY	MR. B M CHOUDHURY(INFORMANT) MR. U CHOUDHURY(INFORMANT) PP, ASSAM
49	AB/1563/2024 B/O	MEHER ALI AND ANR. Versus THE STATE OF ASSAM	MD. S ALOM MS. A BEGUM MR. M S ALAM	PP, ASSAM
50	AB/1583/2024 B/O	SAMED ALI @ SUMIT ALI Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
6)	MR. B BARMAN	24-06-2024	To	28-06-2024
7)	MR D TALUKDAR	27-06-2024	To	03-08-2024
8)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024

9)	MR. A DHAR	27-06-2024	To	28-06-2024
10)	MR. J P SHARMA	01-07-2024	To	31-07-2024
11)	MR A W AMAN	27-06-2024	To	28-06-2024
12)	MR. O P BHATI	28-06-2024	To	04-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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[For Friday,28th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
43	Bail Appln./1912/2024 B/O	ATABUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
44	Bail Appln./1933/2024 B/O	KHAYRUZZAMAN SK. @ KHAIRUZZAMAN SK. @ FIRDUS Versus THE STATE OF ASSAM	MR. A M BORA MR. K I MAZUMDER MR M Z RAHMAN	PP, ASSAM
45	Bail Appln./1934/2024 B/O	NIKITA BAISHYA Versus THE STATE OF ASSAM AND ANR.	MR B P BORAH MR P J DUTTA A KALITA MR. P BORO MR. P DEKA	PP, ASSAM
46	Bail Appln./1935/2024 B/O	SANDARJYA DAS Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
47	Bail Appln./1939/2024 B/O	MD. SARIFUL ALI Versus THE STATE OF ASSAM	MR. B K GOGOI C. DEKA	PP, ASSAM
48	Bail Appln./1944/2024 B/O	RAJESH DAS Versus THE STATE OF ASSAM	MR. A GANGULY MS. M ROY MR T CHHETRI	PP, ASSAM
MOTION				
49	AB/1669/2024 FIXED. CONNECTED WITH ITEM NO 34 IN THE DAILY CAUSELIST.	MOIZUL HOQUE Versus THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED MS. NISHA BEGUM	PP, ASSAM
50	AB/1717/2024 B/O	SMT. NIJUMONI BORA Versus THE STATE OF ASSAM	MR. M BISWAS S K DAS	PP, ASSAM
51	AB/1719/2024 B/O	DIPUTJAL SHARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR G CHOUDHURY MR ARINDAM BARUAH	PP, ASSAM
BAIL HEARING				
52	AB/1399/2024 FIXED.	ABUL KASEM @ KASEM ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM MR. S UDDIN	PP, ASSAM

53 [AB/1410/2024](#)
WITH SCANNED COPY OF CASE
RECORD. FIXED.

MD. KAYADUL HUSSAIN
Versus
THE STATE OF ASSAM AND ANR

MR. A K TALUKDAR
MR S ISLAM
MR. S I KHAN

PP, ASSAM

54 [AB/1440/2024](#)
FIXED.

IFTIKAR RAHMAN @ IFTAKAR RAHMAN
Versus
THE UNION OF INDIA

MR G U AHMED
MR. P P DUTTA
MR. R ISLAM

SC, NCB

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LEAVE NOTE OF ADVOCATES FOR 28/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,28th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/5642/2015	M/S EASTERN INFRATECH Versus THE STATE OF ASSAM AND 4 ORS	MR. D SAIKIA MS M L GOPE MS. N HAWELIA MS. N GOGOI	SC, FINANCE & TAXATION(R1-5) MS.K DUTTA
	WITH WP(C)/5644/2015	M/S EASTERN INFRATECH Versus THE STATE OF ASSAM AND 4 ORS	MR.D SAIKIA MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE and TAXATIONR1-5 MS.K DUTTA
	WITH WP(C)/5646/2015	M/S JAGDAMBAY ENTERPRISESINDIA PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE and TAXATIONR1-5 MS.K DUTTA
	WITH WP(C)/5647/2015	M/S JAGDAMBAY ENTERPRISES INDIA PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE and TAXATIONR1-5 MS.K DUTTA
	WITH WP(C)/5651/2015	M/S BRAHMAPUTRA UDYOG PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE & TAXATION(R1-4) MS.K DUTTA
	WITH WP(C)/5661/2015	M/S BRAHMAPUTRA UDYOG PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MS.N HAWELIA MS.N GOGOI MR.M L GOPE	SC, FINANCE & TAXATION MS.K DUTTAR1-4
	WITH WP(C)/5670/2015	M/S JAGDAMBAY ENTERPRISES INDIA PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE and TAXATIONR1-5 MS.K DUTTA
	WITH WP(C)/5671/2015	M/S BRAHMAPUTRA UDYOG PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE & TAXATION(R1-4) MS.K DUTTA
	WITH WP(C)/5672/2015	M/S JAGDAMBAY ENTERPRISES INDIA PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE & TAXATION(R1-5) MS.K DUTTA

10 **WITH**
[WP\(C\)/5673/2015](#)

M/S SRK METALS AND PLASTICS PVT.
LTD.

MSM L GOPE
MS.N HAWELIA
MS.N GOGOI

SC, FINANCE & TAXATION
MS.K DUTTA

Versus
THE STATE OF ASSAM AND 3 ORS

11 **WITH**
[WP\(C\)/5718/2015](#)

M/S SRK METALS AND PLASTICS PVT.
LTD.

MSM L GOPE
MS.N HAWELIA
MS.N GOGOI

SC, FINANCE and
TAXATION

Versus
THE STATE OF ASSAM AND 3 ORS

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LEAVE NOTE OF ADVOCATES FOR 28/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
46	Bail Appln./1913/2024 B/O	SUMAN DAS ADHIKARI Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
47	Bail Appln./1914/2024 B/O	SIRAJ ALI @ CHIRAJ ALI Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	PP, ASSAM
48	Bail Appln./1936/2024 B/O	DILBAR ALI @ DILBOR ALI Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED	PP, ASSAM
49	Bail Appln./1937/2024 B/O	AZAHAR ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
50	Bail Appln./1940/2024 B/O	ALI AMJOD @ ALI AJMOL Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
MOTION				
51	AB/1535/2024 FIXED.	BABUL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR S H SIKDAR MR. S HAQUE MS S ABDULLAH	PP, ASSAM
52	AB/1610/2024 FIXED.	ABDUL RAZZEK @ REZAK ALI Versus THE STATE OF ASSAM AND ANR	MR M HOQUE MS J BEGUM	PP, ASSAM
53	AB/1704/2024 B/O	DHAN KUMAR DEKA Versus THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY MR. M S HUSSAIN	PP, ASSAM
54	AB/1706/2024 B/O	BAHARUL ISLAM LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
55	AB/1709/2024 B/O	JULHAS ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR S H SIKDAR MR. S HAQUE MS S ABDULLAH	PP, ASSAM

56	AB/1718/2024 B/O	MOUSUMI PRABHAT BORAH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
57	AB/1720/2024 B/O	MUKUL CHANDRA RAY AND ANR Versus THE STATE OF ASSAM	MR. J KALITA M BRAHMA MR SOHAING	PP, ASSAM

BAIL HEARING (BA)

58	Bail Appln./1047/2024 WITH SCANNED COPY OF CASE RECORD. B/O.	KUNAL BHATTACHARJEE AND ANR. Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR P BORA MR S DUTTA	PP, ASSAM
59	Bail Appln./1073/2024 WITH SCANNED COPY OF CASE RECORD, FIXED.	MD. ANJAR HUSSAIN/ALI @ ANSARUL Versus THE STATE OF ASSAM	MS. T SOM MR. P K SARMA MS R SAHIN	PP, ASSAM
60	Bail Appln./1712/2024 FIXED.	DILIP DAS Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
61	Bail Appln./1844/2024 CONNECTED WITH ITEM NO 11 IN THE DAILY CAUSELIST, FIXED.	PHANINDRA KUMAR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

BAIL HEARING

62	AB/1047/2024 FIXED.	KAUSTAV KASHYAP BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	MS. M K BROWN(AMICUS CURIAE, R-2) PP, ASSAM
63	AB/1369/2024 FIXED.	RAHUL KR DUTTA @ RAHUL DUTTA Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
64	AB/1538/2024 WITH OFFICE NOTE. FIXED.	RAJIUL HOQUE Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
65	AB/1630/2024 WITH OFFICENOTE. FIXED.	DHARMESWAR MEDHI AND ANR Versus THE STATE OF ASSAM	MR J PAYENG MS A PAYENG	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
56	WP(C)/6316/2013 BY SLIP	NIPUN BARMAN and 2 ORS Versus THE UNION OF INDIA and 4 ORS	MR.B C DAS MR.M CHANDA MR S NATH MR.S CHOUDHURY MS.U DUTTA	C.G.C. MR.S SAIKIA(R-4)(R- 2-5) MR.S P CHOUDHURY MR. N J GOGOI (SC, TEA BOARD) ASSTT.S.G.I. MR.P SAIKIA(R-4)(R- 2-5)
57	WP(C)/477/2021 BY SLIP	MALLABIKA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	DR. B AHMED (r-5) GA, ASSAM MR. M DUTTA MR. M A CHOUDHURY (r-5)
58	WITH WP(C)/1769/2021	NAZRIN SULTANA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR B CHAKRAVORTY MRS P HAZARIKA	GA, ASSAM MR. M DUTTA MR. M A CHOUDHURY
59	WP(C)/337/2024 BY SLIP	MD. ABDUR REZZAK Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU.
MOTION				
60	WP(C)/3382/2024 B/O	RAJ KIRAN KUMAR Versus THE GENERAL MANAGER, FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS MR J K SHARMA	SC, F C I
61	WP(C)/3385/2024 B/O	GITANJALI DEKA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. J PATOWARY MR. R BARTHAKUR	GA, ASSAM SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 28/06/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH - IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
20	WP(C)/6040/2023 B/O	SUMAN AHMED Versus THE UNION OF INDIA AND 6 ORS	MR. Y S MANNAN MS N DEKARAJA	MR. D SHARMA (R-2 TO R-7) MR. S S ROY (R-1) DY.S.G.I. SC, I O C
MOTION				
21	WP(C)/3397/2024 B/O	PRASANTA KUMAR BARUA Versus THE STATE OF ASSAM AND 11 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	GA, ASSAM SC, REVENUE
22	WP(C)/3403/2024 B/O	MOJIBUR RAHMAN SHAH AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR M H AHMED I AMIN MR N ZAMAN	SC, CO OP
23	WP(C)/3407/2024 B/O	PRASANTA KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. R SARMA MR. R SARMA MR D HAZARIKA MR A HUSSAIN	GA, ASSAM SC, FOREST SC, GMC
24	WP(C)/3420/2024 B/O	BEAUTY LASKAR AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE MR A ALAM	SC, REVENUE SC, K A A C
25	WP(C)/3423/2024 B/O	BHUPEN DAIMARY Versus THE UNION OF INDIA AND 3 ORS.	MR. S K SINGH MR. V K CHOPRA MR. D SAHU MR J CHOPRA	SC, GST DY.S.G.I.
ORDERS				
26	WP(C)/3480/2018 WITH OFFICE NOTE, B/O	M/S. SYNPACK FINANCE PVT. LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. S KHAN MR. P K PODDAR	GA, ASSAM MR. N N B CHOUDHURY (R6) MR. S BORTHAKUR (R4, R5) MR D P SAHU (R6) MR. D GOGOI (R4, R5) MR. J ABBAS (R4, R5) MR. M DEWAN (R6) SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 28/06/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

51	AB/1616/2024 (AT 2:00 PM)	DIGANTA BORA Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 28/06/2024

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